

**Proceedings of the “Consultant Evaluation Committee” for
evaluation financial bid for “Selection of an agency for
outsourcing of services under POSHAN Abhiyaan in Odisha”**

As per the schedule, the Consultant Evaluation Committee (CEC) met on 27.10.2022 at 11.00 A.M under the chairmanship of FA-cum-Special Secretary to Government, WCD Deptt. in the Conference Hall of this Deptt. for final evaluation of bid for Selection of an agency for outsourcing of services under POSHAN Abhiyaan in Odisha. The members of the committee are enclosed at Annexure A.

In response to the Request for Proposal (RFP) dated 20.08.2022, eleven (11) no. of bids were received out of which 4 bids were found to be non-responsive. The Committee evaluated technical bid of responsive bidders and the proceeding of Technical Evaluation has been uploaded in the State Procurement portal. Therefore, the Committee opened the financial bids of 7 responsive bidders for scrutiny and evaluation on 27.10.2022.

The details of the bids and their quoted rates are enclosed at **Annexure-B**. The CEC after deliberation and unanimity took the decisions as follows.

1. The CEC found that The bidder “Rajdeep Enterprises” was ineligible for evaluation of Financial Bid on the following ground-

As per Section- 2, Clause 5(II) of RFP, “Any deviation from the prescribed procedures / information / formats / conditions shall result in out-right rejection of the proposal”. But,

- i. the bidder has not uploaded Fin-2 which was a mandatory requirement
- ii. No amount has been mentioned in the covering letter (Fin-1).
- iii. The service charge quoted by the bidder is INR 8.99/- only.

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For the obvious reason as enumerated above the Committee decided not to consider the financial bid of "Rajdeep Enterprises" for evaluation.

2. The CEC considered remaining 6 Bids for financial evaluation. The unit rates for supplying manpower are fixed as per FIN-2 of Section 5 of RFP. The Committee observed that all the eligible bidders have quoted fixed price in FIN-2 for all components from A-1 to A-10 except A-7 i.e manpower for Office Messenger /Peon. The Committee deliberated over it and took cognisance of the following conditions of RFP

(i) That, **the consolidated remuneration for office messenger/peon will be fixed as per the Finance Department Letter No 30722 dated 06.11.2021.**(Narration in FIN-2)

(ii) Para 4 of the above Notification says " The employer contribution towards EPF and ESI for personnel provided through service provider will be reimbursed over and above the amount of consolidated remuneration of Rs.10100/-"

The conjoint reading of the above two points speaks that this part of remuneration is fixed i.e Rs.10100/ per manpower and subjected to change from time to time as may be notified by the Government. **The payment of employer's contribution towards EPF/ESI is to be reimbursed by the Department.**

Therefore the Committee unanimously decided to consider remuneration of office messenger/ peon mentioned at Sl No A7 of "Summary of Financial Proposal" of RFP at fixed rate i.e. Rs 10,100/- per month and Rs 2,42,400/- (Rs10100*2*12) per annum equally for all Bidders for financial evaluation.

The financial bid scores were evaluated in consonance with the RFP and was normalized at fixed rate i.e. Rs 10,100/- per month and Rs 2,42,400/-(Rs10100*2*12) per annum

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equally for all Bidders. The detailed calculation sheet of normalized final scores (Technical & Financial) of 6 eligible bidders are placed at **Annexure-C** (Technical scores along with Financial scores) It was found that "Xeam Ventures Private Limited" has secured maximum score i.e. 100 out of 100(Technical and Financial scores combinedly) and emerged as successful bidder for award of contract as per clause no 7(iii) of RFP.

Hence the Committee unanimously recommended to consider bid of "Xeam Ventures Private Limited" for awarding the contract as per terms and conditions of e-tender.

NNayal
29/10/22
SPM, W & CD Deptt

Shw
29.10.2022
Deputy Secretary,
W & CD Deptt.

29.10.22
Joint Secretary to Govt.,
W & CD Deptt.

DK
29.10.22
Deputy Director, P & C Deptt.

KG
29/10/2022
Joint Secretary to Govt.,
Finance Deptt.

Shil
29/10/2022
Additional Secretary to Govt.,
W & CD Deptt.

UJ
29/10/2022
FA-cum-Special Secretary to Govt., W & CD Deptt.

Annexure-A

Sl No	List of Committee Members
1	FA-cum-Special Secretary to Govt., W & CD Department
2	Additional Secretary to Govt., W & CD Department
3	Joint Secretary to Govt., Finance Department
4	Joint Secretary to Govt., W & CD Department
5	Deputy Director, P & C Department
6	Deputy Secretary, W & CD Department
7	SPM(C), W & CD Department

Annexure-B

Marks secured by bidders according to Financial proposal

Sl NO.	Item Description	Qty fixed Deptt.	Unit rate fixed Deptt.	Total amount per month fixed Deptt.	Total amount fixed per year Deptt.	M/S CARE SECURITY AND ALLIED SERVICES	L AND K SERVICES	FRONTLINE EX-SERVICE MEN BUREAU	XEAM VENTURES PRIVATE LIMITED	INDUCTUS LIMITED	KAPRO MANAGEMENT SOLUTIONS PVT. LTD.
1	2	3	4	5	6	7	8	9	10	11	12
A1	State Consultant Planning, Monitoring and Evaluation	1	60000	60000	720000	720000	720000	720000	720000	720000	720000
A2	State Consultant Health & Nutrition	1	60000	60000	720000	720000	720000	720000	720000	720000	720000
A3	State Consultant Capacity Building & BCC	1	60000	60000	720000	720000	720000	720000	720000	720000	720000
A4	Accountant	1	30000	30000	360000	360000	360000	360000	360000	360000	360000
A5	Project Associate	2	25000	50000	600000	600000	600000	600000	600000	600000	600000
A6	Secretarial	2	15000	30000	360000	360000	360000	360000	360000	360000	360000
A7	Office Messenger /Peon	2	10100	20200	242400	325416	325416	319848	242400	242400	326520
A8	District Coordinator	30	30000	900000	10800000	10800000	10800000	10800000	10800000	10800000	10800000
A9	District Project Assistant	30	18000	540000	6480000	6480000	6480000	6480000	6480000	6480000	6480000
A10	Block Coordinator	338	20000	6760000	81120000	81120000	81120000	81120000	81120000	81120000	81120000
B	Total	408	8510200	8510200	102122400	102205416	102205416	102199848	102122400	102122400	102206520
C	Service Charges				3066162	3066163	3066163	3065995	3063672	5114896	3138196
D	Grand total(INR)(B + C)				105271578	105271579	105271579	105265843	105186072	107237296	105344716

K. G. Arora 29.10.2022
Sh. K. Singh 29.10.2022
Dr. X. 2022
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Total score obtained on combined Technical and Financial bid

EVALUATION CRITERIA	M/S CARE SECURITY AND ALLIED SERVICES	L AND K SERVICES	FRONTLINE EX-SERVICE MEN BUREAU	XEAM VENTURES PRIVATE LIMITED	INDUCTUS LIMITED	KAAPRO MANAGEMENT SOLUTIONS PVT.LTD.
Technical point	83.2432	82.1776	83.3977	100.0000	86.0541	94.8571
Weightage TECHNICAL	58.2703	57.5243	58.3784	70.0000	60.2378	66.4000
FINANCIAL Score	99.9976	99.9976	99.9978	100.0000	98.0872	99.9292
Weightage FINANCIAL	29.9993	29.9993	29.9993	30.0000	29.4262	29.9788
TOTAL	88.2696	87.5236	88.3777	100.0000	89.6640	96.3788

(Signature) 29/10/2022
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